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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(CRL) 980/2022, CRL.M.A. 8268/2022 & CRL.M.A. 8269/2022 MEGHNA BHATTER & ANR. Petitioners

> Through: Ms. Geeta Luthra, Sr. Adv. with Ms.

> > Simran Khurana and Mr. Nitin Saluja,

Advs.

versus

STATE NCT OF DELHI & ANR.

..... Respondents

Mr. Sanjeev Bhandari, ASC (Crl.) Through:

> with Mr. Kunal Mittal and Mr. Saurabh Tanwar, Advs. for the State

with SI Puja, PS DIU.

Mr. Shiv Chopra, Mr. Siddharth Arora, Ms. Aadhyaa Khanna and Mr.

Nikhil Srivastava, Advs. for R-2.

W.P.(CRL) 1096/2022, CRL.M.A. 9144/2022, CRL.M.A. 9145/2022

& CRL.M.A. 9146/2022

ANUBHAV BHATTER

..... Petitioner

Ms. Geeta Luthra, Sr. Adv. with Ms. Through:

Simran Khurana and Mr. Nitin Saluja,

Advs.

versus

STATE NCT OF DELHI & ANR.

..... Respondents

Mr. Sanjeev Bhandari, ASC (Crl.) Through:

with Mr. Kunal Mittal and Mr. Saurabh Tanwar, Advs. for the State

with SI Puja, PS DIU.

Mr. Shiv Chopra, Mr. Siddharth Arora, Ms. Aadhyaa Khanna and Mr.

Nikhil Srivastava, Advs. for R-2.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER 01.03.2023

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1. No time left today.

2. List on 04th May, 2023.





3. Order be uploaded on the website of this Court.

ANISH DAYAL, J

MARCH 1, 2023/MK